

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2171  
TO BE ANSWERED ON 04.03.2020**

**STORAGE OF DRINKING WATER UNDER MPLAD FUND**

**2171. SHRI NATARAJAN P.R.:**

**Dr. T. R. PAARIVENDHAR:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

**(a) whether the Government is having any proposal to include the work of spilling in ponds for storage of drinking water under Member of Parliament Local Area Development (MPLAD) funds;**

**(b) if so, the details thereof; and**

**(c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)**

**(a) to (c) The guidelines on Member of Parliament Local Area Development Scheme (MPLADS) provides for creation of durable community assets based on the locally felt needs which also includes facilities for Drinking Water. The list of items permissible under MPLADS, which is not exhaustive but indicative, is available at Annexure IV E of guidelines on MPLADS. Therefore, need has not been felt to include “spilling in ponds for storage of drinking water” as specific item in the said list.**

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